

\214ITEM NO.104
(Mentioned)

Court No.8

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 1645 OF 2009

DASRATH Appellant (s)

VERSUS

STATE OF M.P. Respondent(s)

(With office report)

Date: 17/03/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.S. SIRPURKAR
HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Appellant(s) Mr. Jai Prakash Pandey,Adv.

For Respondent(s) Mr. C.D. Singh,Adv.

UPON hearing counsel the Court made the following
O R D E R

List after two weeks.

(Shashi Sareen)
Court Master

(Shashi Bala Vij)
Court Master